

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:3782
ANSWERED ON:19.12.2005
SALE OF LAND BY SAIL
Murmu Shri Hemlal

Will the Minister of STEEL be pleased to state:

- (a) the total acreage of land and number of housing units sold or leased out by the Steel Authority of India Ltd. (SAIL) and its subsidiaries as on date;
- (b) the revenue earned therefrom;
- (c) whether any departmental/judicial action is being taken to vacate the plots after informing the allottees of wrong allotment after three years of allotment by subsidiaries of SAIL, especially the Bokaro Steel Plant Ltd;
- (d) if so, the details thereof?
- (e) whether the Government has taken any action in this regard; and
- (f) if so, the details thereof?

Answer

MINISTER OF CHEMICALS & FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

- (a) The total area of land leased/sold by Steel Authority of India Limited (SAIL) is 5531.61 acres and the number of houses leased/sold by SAIL is 18516.
- (b) The revenue earned there from is Rs. 451.8 Cr.
- (c)&(d): Yes, Sir. There is one case of wrong allotment of plot at Bokaro Steel Plant (BSL), in which a vigilance investigation was conducted. A notice determining the lease was issued to the lessee on 12th April 2004. At present, the matter is before the Hon'ble Estate Court for eviction.
- (e) As this was within the jurisdiction of BSL, no action is required to be taken by the Government.
- (f) In view of (e) above, does not arise.